

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 193 OF 2019 IN**  
**DFR NO. 4471 OF 2018**

**Dated: 12<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Giral Lignite Power Limited**

**.... Appellant(s)**

**Versus**

**Jaipur Vidyut Vitran Nigam Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ranjitha Ramachandran  
Mr. Shubham Arya  
Mr. Pulkit Agrawal

Counsel for the Respondents(s) : -

**ORDER**

Issue notice to the Respondents on IA No. 193 of 2019 (Delay in filing) as well as on main appeal returnable on 28.02.2019. Dasti, in addition, is permitted.

List the matter on **28.02.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

Js/pk